

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

16/112(ND)/2017

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
03.04.2018**

**NAME OF THE COMPANY: M/s G.K. Dairy and Milk Products Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 441**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Counsel for the Applicant

**ORDER**

CA 67/2018 has been filed by the applicant praying for condonation of delay in depositing the compounding fees as directed vide order dated 23<sup>rd</sup> November, 2017. The default of the applicant has been compounded subject to the payment of Rs. 20,000/-

It is submitted that the same was deposited on 3<sup>rd</sup> January, 2018 i.e. delayed by about 10 days for which condonation is being prayed for. In view of the fact that the amount has already been deposited the delay is hereby condoned.

CA disposed off. File be consigned to the Record Room

  
**(Ina Malhotra)  
Member (J)**